

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4284  
ANSWERED ON:06.12.2010  
NATIONAL FAMILY BENEFIT SCHEME  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the National Family Benefit Scheme (NFBS) will be replaced with a new scheme;
- (b) if so, the details thereof; and
- (c) the number of pending cases under the NFBS in the country and steps taken to address these cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): No, Sir. There is no proposal for replacement of National Family Benefit Scheme (NFBS) with a new scheme.

(c): National Family Benefit Scheme (NFBS) is a component of National Social Assistance Programme (NSAP) which had been transferred to State Plan in the year 2002-03. Schemes under NSAP are implemented by State Governments. Identification of beneficiaries and disbursement of benefits under NFBS is the responsibility of the concerned State Governments. The information regarding pending cases are not maintained at the Central level. Adequate funds have been released to States as per the estimated number of beneficiaries to be covered NFBS.